

**BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH,  
KOLKATA**

**ORIGINAL APPLICATION NO. 109 OF 2024/EZ**

**IN THE MATTER OF:**

HARIPRIYA PATEL

...APPLICANT

VERSUS

STATE OF ODISHA AND ORS.

...RESPONDENTS

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Filed by:

*Raman yadav*

Raman Yadav

Advocate

C- 167, LGF

Defence Colony

New Delhi 110024

Ph.: 011-45784866

M- 880045778

E-mail: [officeoframanyadav@gmail.com](mailto:officeoframanyadav@gmail.com)

Date: 17.06.2025

Place: New Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH,  
KOLKATA**

**ORIGINAL APPLICATION NO. 109 OF 2024/EZ**

**IN THE MATTER OF:**

HARIPRIYA PATEL

...APPLICANT

VERSUS

STATE OF ODISHA AND ORS.

...RESPONDENTS

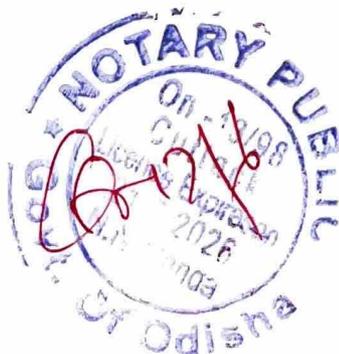
**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 04**

I, Dr. Rudra Prasad Rath aged about 34 years, working as the Assistant Conservator of Forests, Nandankanan Wildlife Sanctuary, do hereby solemnly affirm and state as under:-

1. That I am authorised to file this Additional Affidavit on behalf of Respondent No. 04 in compliance with the orders dated 05.03.2025 and 22.05.2025 passed by the Hon'ble Tribunal, Kolkata Bench.
2. That as per the order dated 05.03.2025, the Hon'ble Tribunal has directed Respondent No. 4 to:
  - i. Take remedial measures with respect to the low Dissolved Oxygen levels (DO) in Kiakani Lake in view of the Inspection Committee Report.
  - ii. Take remedial measures with respect to the Meso-eutrophic condition of the Kiakani Lake in view of the Inspection Committee Report.
  - iii. Take remedial measures with respect to the Faecal Coliform Bacteria found beyond the desirable limit in 3 out of 8 locations in view of the Inspection Committee Report.
  - iv. Look into the issue with regard to the encroachment of 2.5 acres of land in the northern side of the Nandankanan Wildlife Sanctuary.
3. That, in compliance with the order dated 05.03.2025 with respect to the faecal coliform contamination, low dissolved oxygen levels, and meso-eutrophic condition of the Kanjia and Kiakani Lakes, the following remedial measures are implemented.

*Rudra Prasad Rath*  
17/6/2025

**Asst. Conservator of Forest  
Nandankanan Zoological Park**



**I. MEASURES TO ENHANCE THE DISSOLVED OXYGEN LEVELS:**

- i. To enhance the dissolved oxygen levels, desiltation and dredging have been carried out in the Kiakani Lake to remove accumulated organic sediments that deplete oxygen, thereby improving overall water quality.
- ii. Fountains have been installed to increase aeration and boost oxygen levels, promoting a healthier ecosystem.

**II. MEASURES TO CONTROL MESO-EUTROPHIC CONDITIONS:**

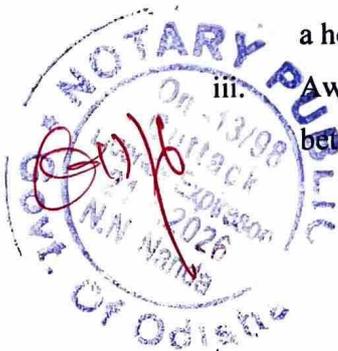
To control meso-eutrophic conditions, a combination of mechanical and manual interventions is being employed to restore the ecological health of Kanjia and Kiakani Lakes.

- i. Barge-mounted excavators and manual de-weeding are actively used to remove invasive aquatic weeds and accumulated silt, which not only enhance water-depth but also reduce nutrient overload that contributes to excessive algal growth. By eliminating these excess nutrients, the risk of algal blooms and oxygen depletion is minimized, creating a healthier habitat for aquatic life.
- ii. Construction of an outlet is underway to re-establish the ecological flow between the lakes, allowing excess water from Kanjia Lake to be channelled into the Budhi Nala. This crucial infrastructure will help regulate water levels, prevent stagnation, and mitigate the risk of flooding in the zoo and the botanical garden during heavy rainfall.
- iii. Long term strategies such as promoting the growth of native aquatic vegetation for natural nutrient absorption and watershed management practices to control external nutrient inputs, are being integrated to ensure sustainable water management and ecological balance in the lakes.

**III. MEASURES TO ADDRESS FAECAL COLIFORM BACTERIA:**

- i. Water quality is regularly monitored to track contamination levels and assess the effectiveness of mitigation efforts.
- ii. Measures are being taken to prevent the mixing of water from the animal enclosures with the lakes, thereby reducing the risk of bacterial contamination and maintaining a healthier aquatic ecosystem.

- iii. Awareness drives are being carried out to discourage open defecation, to promote better sanitation practices amongst local communities and visitors.



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- iv. Strict measures are being enforced to prevent the inflow of untreated sewage, animal waste, and run off from the surrounding areas.
  - v. Improving waste management systems, constructing barriers to control run off, and strengthening enforcement mechanisms to ensure compliance with environmental regulations will be done in the future.
4. Hence by integrating scientific monitoring, infrastructural interventions, and community engagement, these efforts aim to safeguard the water quality and ecological balance of the Kanjia and Kiakani Lakes. The above-mentioned remedial measures are taken to improve the quality of the lakes.

A true copy of the Drone Survey report which shows the pre-treatment and the post-treatment of the Kanjia lake is annexed herewith and marked as ANNEXURE R-1.

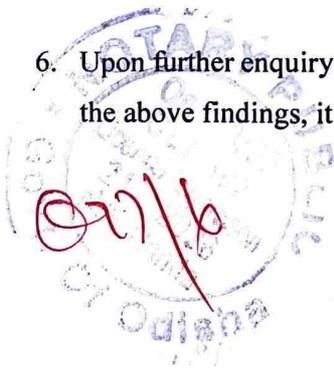
A true copy of the fountains installed in the lakes, to improve the aeration and boost oxygen levels, improving the overall ecosystem of the lake is annexed herewith and marked as ANNEXURE R-2.

5. That, in compliance with the order dated 05.03.2025 with regard to the encroachment of 2.5 acres of land in the northern side of Nandankanan Wildlife Sanctuary, a joint verification of the concerned area was carried out on 23.09.2024 in the presence of officials from both the Forest and Revenue Departments. The Joint verification was attended by the Tahasildar, Barang; Range Officer (Security and Maintenance), Revenue Inspector, Barang Circle; Revenue Supervisor, Barang Tahasil; Amin, Barang Tahasil; Range Officer, State Botanical Garden-I and the Assistant Conservator of Forests, State Botanical Garden. The boundary of the Nandankanan Wildlife Sanctuary in the conflict area was verified using the map of the Sanctuary. The findings of the joint verification were as follows:

- i. Orissa Industries Ltd has encroached on the area from Pillar No.4 to Pillar No.7 of the Nandankanan Wildlife Sanctuary.
  - ii. 44 houses in Bangali Sahi Village fall within the Nandankanan Wildlife Sanctuary.
6. Upon further enquiry conducted by the Range Officer, State Botanical Garden-I, regarding the above findings, it was found that:

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- i. Orissa Industries Ltd submitted that the area from Pillar No. 04 to Pillar No. 07 were leased to them by the Tahasildar, Cuttack, through Mutation Case No. 618/95. Lease records have been submitted as proof by the Orissa Industries Ltd vide Letter No. 76 dated 22.01.2025, the Range Officer, State Botanical Garden-I requested the Tahasildar, Barang to cancel the lease as it is coming under the Nandankanan Wildlife Sanctuary.
- ii. To determine whether the 44 houses located in the Bangali Sahi Village have encroached upon the Nandankanan Wildlife Sanctuary, the Range Officer, State Botanical Garden-I, through Letter dated No. 76 dated 22.01.2025, requested the Tahasildar, Barang to verify these structures existed prior to the declaration of the Wildlife Sanctuary.

A true copy of the Letter No. 76 dated 22.01.2025 with the findings of the joint verification committee is annexed herewith and marked as ANNEXURE R-3.

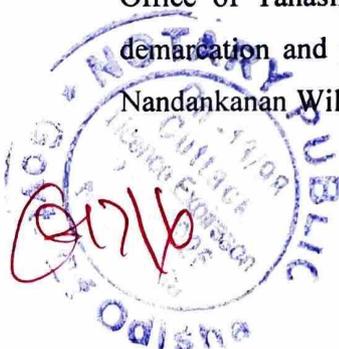
7. Further the findings of the joint inspection committee report were communicated to the District Collector, Cuttack via Memo No. 1435 dated 11.03.2025 by the Deputy Director, Nandankanan requesting to direct Tahasildar to co-ordinate with the Range Officer, State Botanical Garden-I for further follow up in this regard.

A true copy of the Letter No. 1435/3F-642/2025 dated 11.03.2025 by the Deputy Director, Nandankanan Wildlife Sanctuary to the District Magistrate, Cuttack is annexed herewith and marked as ANNEXURE R-4.

8. As the aforementioned occupations were very old, verification of their status requires examination of available records from the Revenue Department. Therefore, the Revenue and Forest Department deemed it necessary to carry out more joint verifications.
9. Vide letter dated 17.04.2025 to the Project Co-ordinator of the Orissa Industries Ltd, the Office of Tahasildar, Barang, Cuttack fixed a date on 23.04.2025 to carry out the demarcation and pillar posting of area from pillar No:4 to 7 of the boundaries of the Nandankanan Wildlife Sanctuary. The officials of the Orissa Industries Ltd, were directed

*Rudra Prasad Rath*  
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to be present for the demarcation and pillar posting on the scheduled date and time with all the supporting documents.

A true copy of the Letter No. 1980 dated 17.04.2025 from the Office of Tahasildar, Barang, Cuttack to the Project Chief Co-ordinator, Orissa Industries Ltd is annexed herewith and marked as **ANNEXURE R-5**.

10. As per the letter dated 17.04.2025, a joint verification was conducted on 23.04.2025 to demarcate the boundary of the Nandankanan Wildlife Sanctuary in the disputed area between Pillar No. 2 and Pillar No. 10. Representatives of the Orissa Industries Ltd were also present during the process. The Tahasildar examined the documents and began the verification process. Pillars numbered 2,3 and 4 were found in the open areas with no encroachments. However, when the Tahasildar attempted to verify the authenticity of Pillar No.5, the Representatives of Orissa Industries Ltd disrupted the process and obstructed the completion of the verification. As a result, the joint verification could not be completed and the team has decided to reschedule the process.

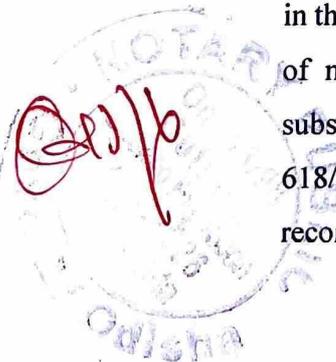
A true copy of the joint verification report along with all enclosures dated 23.04.2025 is annexed herewith and marked as **Annexure- R-6**

11. A joint verification was conducted on 02.06.2025 to verify the boundary pillars from pillar No. 4 to Pillar No. 9 of the Nandankanan Wildlife Sanctuary. The joint verification was attended by Assistant Conservator of Forests, State Botanical Garden; Range Officer (SBG-I), Range Officer (SBG-II), Revenue Supervisor, Barang, Revenue Inspector, Barang and Revenue Inspector, Darutheng; Forest Guard, (SBG-I). The findings of the joint verification are as follows.

- i. An area of 3.723 acres located along the North-East boundary of Nandankanan Wildlife Sanctuary as per the sanctuary map, has been recorded as "Gochar land" in the 1990-91 revenue settlement records, comes under Khata No. 243 Plot No. 79 of mouza- Dadhapatna, Barang- Tahasil. Out of this land, 2.577 acres were subsequently mutated in favour of Orissa Industries through mutation case no. 618/95 in order dated 15.05.1996 and its present classification in the revenue records is "Gharabari." Currently, Orissa Industries Ltd. Occupies this 2.577-acre

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**Nandankanan Zoological Park**



parcel, where a boundary wall has been erected and banana cultivation is being carried out within the premises.

- ii. The sanctuary boundary between Pillar No. 7 and Pillar No. 9 was verified with reference to the sanctuary map and relevant revenue records. It was found that approximately 0.702 acres of the Sanctuary have been occupied by the residents of the adjoining Bangali Sahi settlement which is a very old settlement. As per the revenue records, this area falls under Plot Nos. 11 (Part), Plot Nos. 12 (Part), and Plot Nos. 13 (Part) of Khata No. 526 situated within Jujhagarh mouza under Bhubaneswar Tahasil, classified as "Anbadi" with the land type noted as "Puratana Patita." Although these plots fall within the sanctuary limits as per the official sanctuary map, the corresponding corrections have not yet been reflected in the revenue records. To determine whether this occupation constitutes encroachment, it is essential to verify if the occupation existed prior to the official notification to the sanctuary.

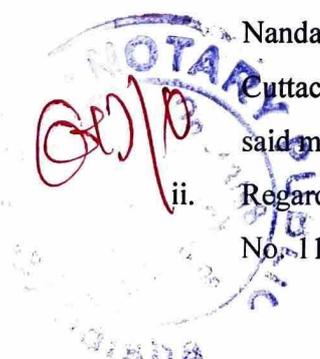
A true copy of the joint verification report along with all enclosures dated 02.06.2025 is annexed herewith and marked as **Annexure- R-7**

12. Based on the examination of the joint verification report dated 02.06.2025 and based on the filed inspection and scrutiny of the available records, the Deputy Director, Nandankanan Zoological Park recorded the following observations, and necessary follow up actions have been initiated accordingly.

- i. Based on the first finding of the joint verification, it has been confirmed that, a portion of the land under Khata No. 243, Plot No. 79 of Mouza-Dadhapatna, Barang Tahasil, was included within the notified boundaries of the sanctuary. However, the corresponding changes have not yet been reflected in the revenue records. Additionally, 2.577 acres of this plot were mutated in favour of the Orissa Industries Ltd. in 1996, which requires cancellation. Accordingly, the Deputy Director, Nandankanan Zoological Park, has requested the Collector and District Magistrate, Cuttack to initiate necessary corrections in the revenue records and to cancel the said mutation. A response to this request is still awaited.
- ii. Regarding the second finding of the joint verification, it has been observed that Plot No. 11 (Part), Plot No. 12 (Part), and Plot No. 13 (Part) under Khata No. 526 of

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17/6/2025

Asst. Conservator of Forest  
Nandankanan Zoological Park



Mouza-Jujhagarh, Bhubaneswar, Tahasil, were included within the sanctuary limits as per the official notification. However, these changes have not been updated in the revenue records. To determine whether the occupation of these plots constitutes encroachment, it is crucial to verify whether the settlement existed prior to the sanctuary's notification. Hence, the Deputy Director has requested the Collector and District Magistrate, Khordha to carry out the necessary corrections in the revenue records and to verify the presence of the village within the sanctuary limits as on the date of the notification.

A true copy of the letter written to the Collector and District Magistrate, Cuttack is annexed herewith and marked as Annexure R-8.

A true copy of the letter written to the Collector and District Magistrate, Khordha is annexed herewith and marked as Annexure R-9.

13. It is respectfully submitted that the occupations referred to above, falling within the notified limits of the Nandankanan Wildlife Sanctuary, are of a long-standing nature. Verification of the same and rectification of the relevant entries in the official records require coordinated examination and action by both the Forest Department and the Revenue Authorities. This process is currently underway, and appropriate steps are being taken in accordance with the applicable legal and administrative procedures.

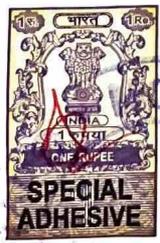
14. In view of the directions given by the Hon'ble Tribunal vide orders dated 05.03.2025 and 22.05.2025, remedial measures related to the lake pollution and encroachment have been undertaken. Hence, I kindly request the Tribunal to take this on record.

Identified by  
Spetham  
Adv (0-838122)

Redra Prasad Rath  
17/6/2025  
DEPONENT  
Asst. Conservator of Forest  
Nandankanan Zoological Park

**VERIFICATION**

Verified at Ceethu on this the 17/6 day of June 2025, that the contents of the aforesaid Additional Affidavit and Annexures are true and correct to my personal knowledge and have been derived from official records maintained by the Respondent No. 04. No part of it is false nor has anything material been concealed therefrom.



Sum before me

Redra Prasad Rath  
17/6/2025  
DEPONENT  
Asst. Conservator of Forest  
Nandankanan Zoological Park

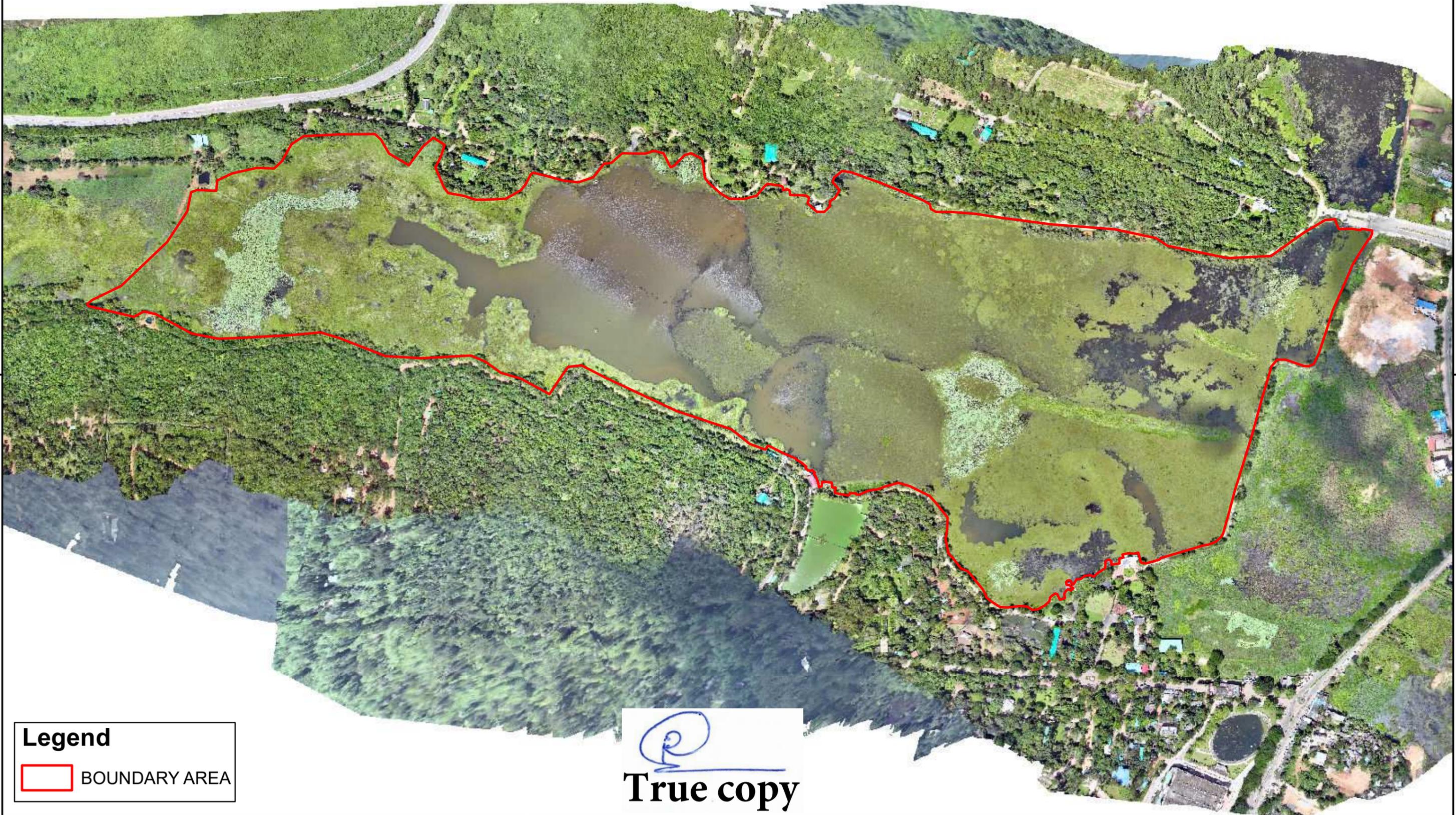
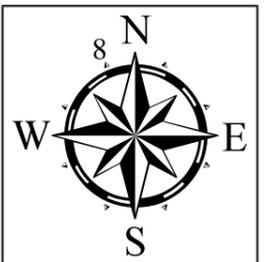
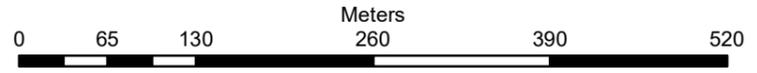


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# Map showing Kanjia lake before dewatering

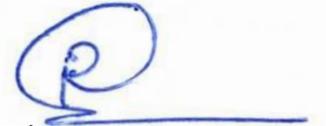
Annexure R-1

SCALE : 5000



**Legend**

 BOUNDARY AREA

  
**True copy**

85°49'0"E

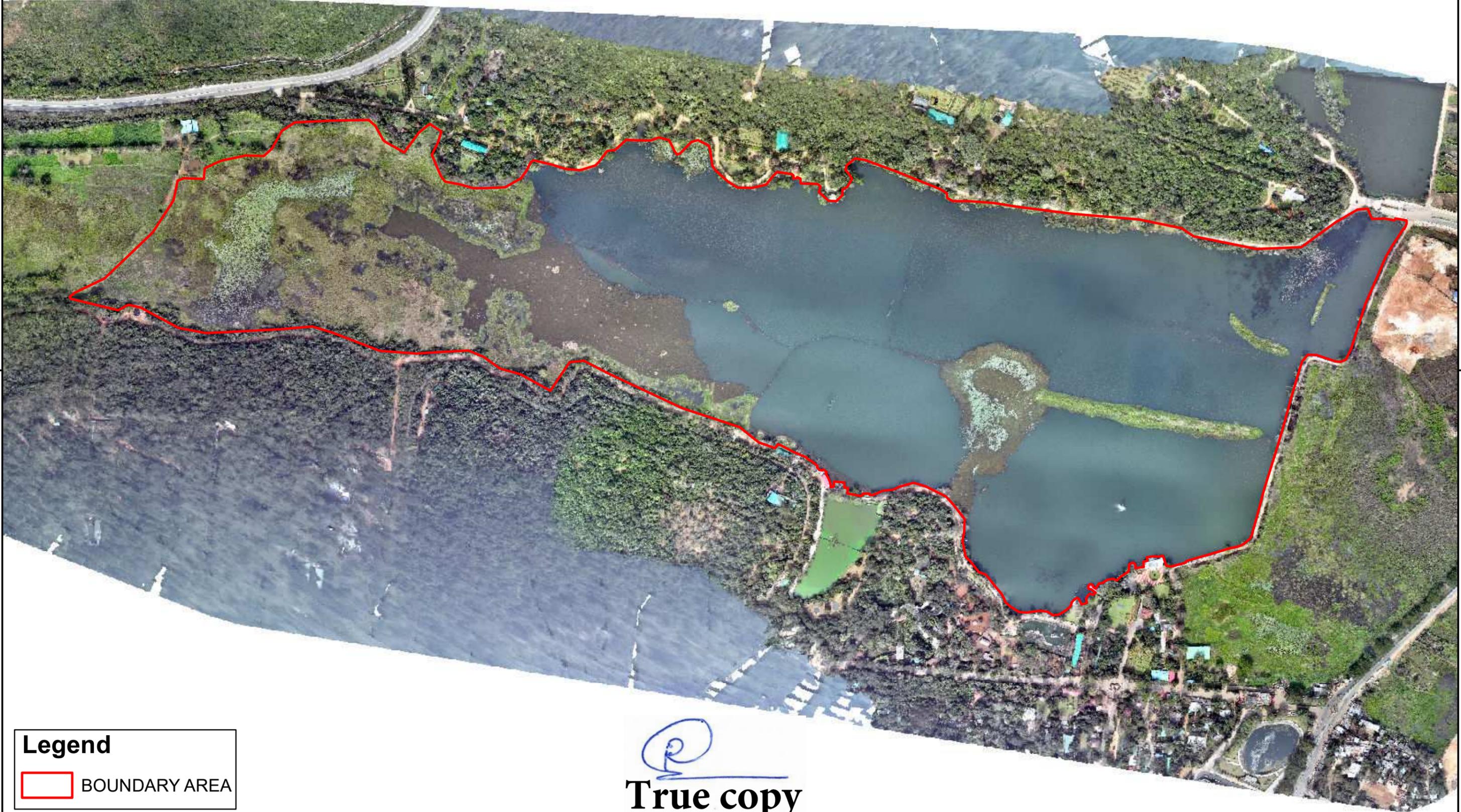
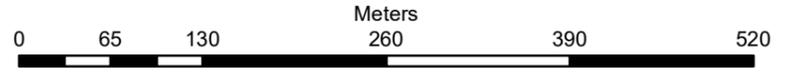
85°49'30"E

2022107N

2022107N

Map showing Kanjia lake after dewatering

SCALE : 5000



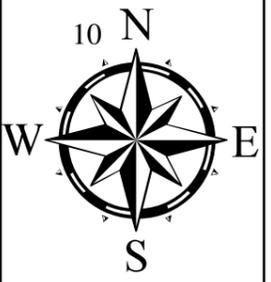
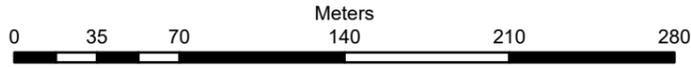
**Legend**

 BOUNDARY AREA

  
**True copy**

# Map showing Kiakani lake before dewatering

SCALE : 5000



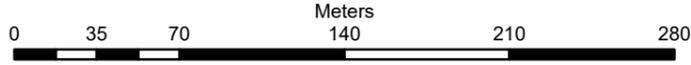
**Legend**

 BOUNDARY AREA

  
**True copy**

# Map showing Kiakani lake after dewatering

SCALE : 5000



**Legend**

 BOUNDARY AREA

  
True copy

## ANNEXURE R-2

<p>DEPUTY DIRECTOR, NANDANKANAN ZOOLOGICAL PARK P.O-BARANG, DIST-KHURDA, PIN-754005 PHONE/FAX NO-0674-2466075, (M) 9437022023 Email: deputydirector.kanan@gmail.com</p>		 <p>Web: <a href="http://www.nandankanan.org">www.nandankanan.org</a></p>
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Letter No. 1534 /3F

Dated, Nandankanan the 27th April, 2017.

To

M/s U N Enterprises,  
Plot No.-55/2140,  
AIIMS Nagar, Patrapada,  
Bhubaneswar - 151019.

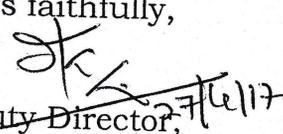
Sub: -

Tender for installation of fountain at Kanjia Lake in Nandankanan Zoological Park- Work order.

Madam,

Consequent upon signing of agreement on 26.04.2017, you are requested to commence the project immediately as per specifications mentioned with terms and conditions and complete the same within the period of 3 months.

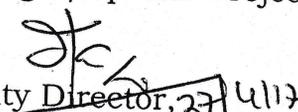
Yours faithfully,

  
Deputy Director,

Nandankanan Zoological Park.

Memo No. 1535 /3F. Date. 27-04-2017

Copy forwarded to the Range Officer, Store Range / Special Project Range for information and necessary action.

  
Deputy Director,

Nandankanan Zoological Park.

de

  
**True copy**

OFFICE OF THE DEPUTY DIRECTOR  
NANDANKANAN ZOOLOGICAL PARK  
AT: NANDANKANAN, PO: BARANG  
DIST: KHORDHA, ODISHA, PIN: 754005  
TEL/ FAX: 0674-266075, CELL: 09437022023  
E-mail: deputydirector.kanan@gmail.com



**NANDANKANAN**  
Web: [www.nandankanan.org](http://www.nandankanan.org)

Date: 31<sup>ST</sup> July, 2017

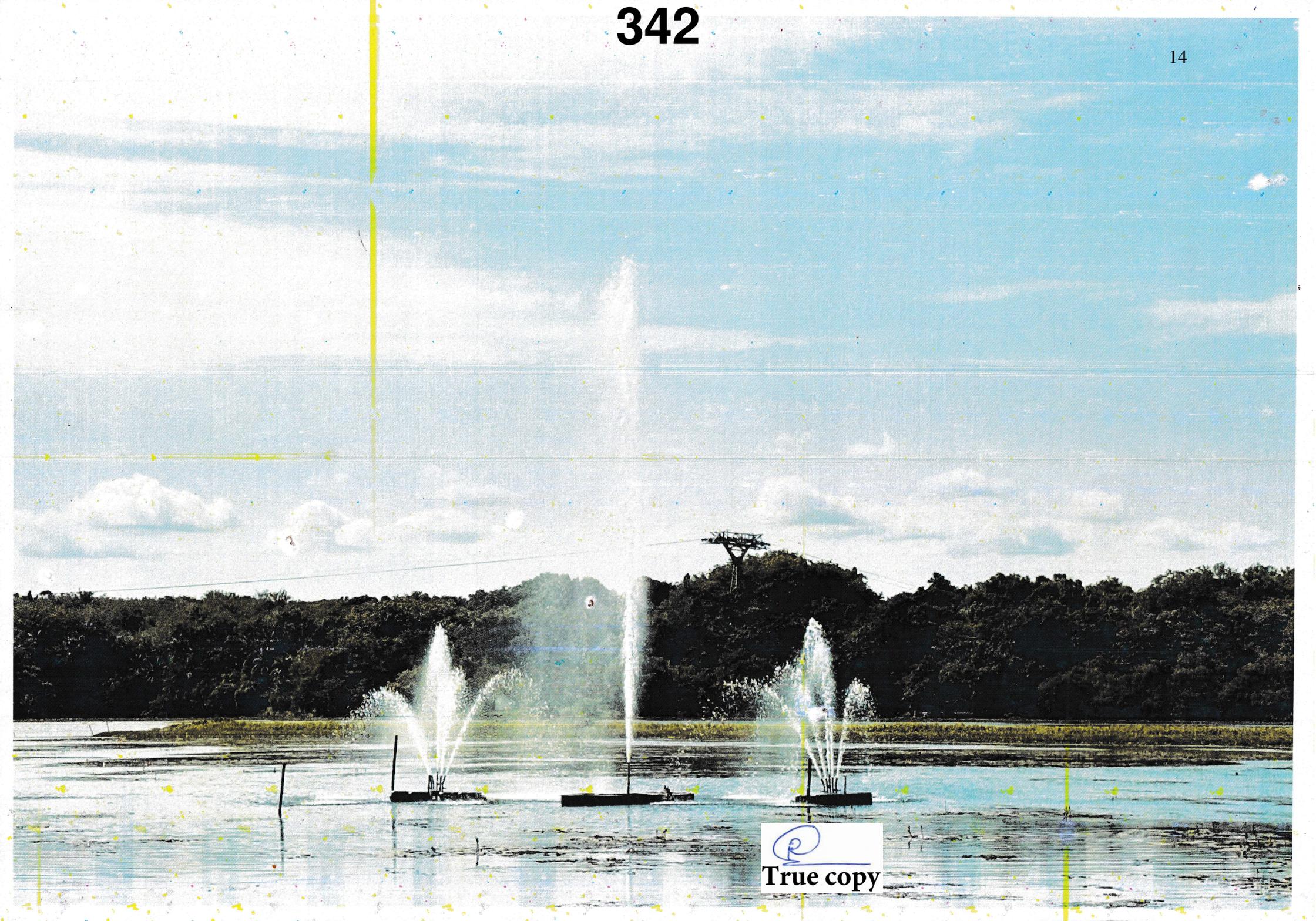
**TO WHOM SO EVER IT MAY CONCERN**

This is certified that M/S. UN Enterprises, Bhubaneswar have successfully installed 3 nos. of floating fountains at Kanjia lake of Nandankanan Zoological Park, Bhubaneswar with order value of 18.04 lakh within timeline. All the fountains are running to our satisfaction.



  
**Deputy Director**  
**Nandankanan Zoological Park**

  
**True copy**



  
True copy



ଓଡ଼ିଶା ओडिशा ODISHA

37AA 427544

### Agreement

This agreement made on this 26<sup>th</sup> day of April, 2017 between the Government of Odisha (hereinafter called the "Licensor") of the one part and Smt. Mamata Rani Sahoo, Proprietor of UN Enterprises, Plot No.55/2140 AIIMS Nagar, Patraoada, Bhubaneswar Odisha (herein after called the "Licensee"), of the other part.

Whereas the Deputy Director, Nandankanan Zoological Park on behalf of Governor of Odisha has published notice in the local press inviting tenders from interested parties for supply & installation of 3(three) nos fountain in Kanjia Lake in Nandankanan Zoological Park as per technical specification mentioned in the terms and conditions in Nandankanan Zoological Park, Odisha.

#### A. NOW THEREFORE THIS DEED WITNESSETH AS FOLLOWS:

1. In consideration of the tenders approved the rate quoted by UN Enterprises, Plot No.55/2140 AIIMS Nagar, Patraoada, Bhubaneswar, Odisha at an approved rate of Rs. 18,03,400/- for installation of 3(three) nos fountain in Kanjia Lake in Nandankanan Zoological Park and commissioning complete in all respect.
2. Installation, testing and commissioning of 3(three) nos fountain in Kanjia Lake in Nandankanan Zoological Park and commissioning complete in all respect.

FOR UN ENTERPRISES

Mamata Rani Sahoo  
PROPRIETOR 26.04.2017

  
True copy

Jyoti K. Verma, D.D.  
Deputy Director 26/4/2017  
Nandankanan Zoological Park

3. The 2d party will have to provide components/equipment in strict compliance with the manufacturer/makes/brand of BIS standard.
4. **Payment Terms**  
The payment schedule will be as under:
  - (i) 50% mobilization advance of the total contract value against equivalent amount of bank guarantee valid till the supply of materials at site
  - (ii) 40% on delivery of materials at site.
  - (iii) 10% after defect liability period of one year or performance bank guarantee of equivalent amount valid for a period of 1 (one) year from the date of installation and commissioning.
5. Defect liability period will be for a period of 1 year from the date of installation and commissioning.
6. The entire work needs to be completed within a period of 3 months from the date of execution of the agreement or release of the mobilization advance, whichever later.
7. Consignee will not pay any additional cost for transit insurance and it is the sole responsibility of the licensee to deliver the goods in good condition at Nandankanan Zoological Park..
8. The licensee shall deposit security deposit amount of Rs.1,80,340/- in shape of Bank draft/Fix/Term deposit drawn in favour of the Deputy Director Nandankanan Zoological Park in any nationalized bank at the time of signing of agreement..
9. The Deputy Director may terminate the contract at any time after issuing a notice of (15) days in advance of the proposed date of termination of contract without assigning any reasons therefore.
10. The Deputy Director, Nandankanan Zoological Park has the right to annul, add, modify any of the conditions above without any notice and those shall be binding on the contractor.
11. All appeals shall be made to the Principal Chief Conservator of Forests (Wildlife)/Director of Biological Park, Bhubaneswar whose decision thereon shall be final.

For UN ENTERPRISES

Mamata Rani Sahoo  
PROPRIETOR 26.04.2017

  
**True copy**

Deputy Director  
Nandankanan Zoological Park  
26/4/2017

12. The Technical specification for supply and installation of 3(three) Nos of fountain in Kanjia Lake in Nandankanan Zoological Park is as follows:

**A. HIGH & HEAVY CASCADE WATER FEATURE**

S.No.	Supply and Installation of 2 Nos Floating High and Heavy Cascade fountains	Qty
	<b>Specifications</b>	
	Supply and Installation of fountain cum aerator cum oxygenator comprising nozzle and accessories designated to aerate circulate water in pool/pond mounted on unobtrusive, rectangular floater ,built to international standard in HDPE with aluminium sub frame , complete corrosion resistant, four separate compartment prevent entry of water in case of float being holed. Fountain comprise nozzle , accessories, Pump set , Pannel , and Cable.	
1	<b>Floater</b> -made of Moulding Grade Vigin HDPE, Black in color, rectangularsize 100 mm x 50 mm x40 mm, having buoancy of 350 kg/mm2, big platform will be of 6 no. of floater, all floater will be mounted on 2"x4"x2"aluminium channel with all nut bolt and fastener of ss 304	2 set
2	<b>Pump</b> - 10 H.P. mono submersible, 3.Phase,380-440 V AC-50 cycle	2 no
3	<b>Electrical Cable</b> - 3 Core PVC Flexible copper conductor, double insulated 4 sq. mm size, ISI,	60mtrs
4	<b>Pannel Box</b> - made of steel sheet, paint finish enclosure, hinged front door prevent dust and water as per rating of IP55	2 nos
5	<b>Electrical Pannel</b> - main switch, overload relay, Push Button On/Off indicator lamp, complete with internal wiring. System will be connected with separate MCB and will have a arrangement that ,it energize after pump	2 nos
6	<b>Fountain Nozzle</b> :High and heavy cascade , central nozzle 1.5 inch-1no.side nozzle 1.0 inchmade of brass, with ball and socket joint of brass, and control valve of G.M., Mounted on fountain header of stainless steel of ss304	2 sets

Mamata Rani School 26.04.2017

Deyant Kumar Das  
Deputy Director 26/11/2017  
Nandankanan Zoological Park

**B. Floating Jet `sFountain**

Specification.	Qty.
<p>Supply and installation of One Unit of Floating Fountain of 20 Mtr. height an eye catching column of water to aerate and circulate Lake water to promoting the growth of natural bacteria that purify the water and control the accumulation of organic matter having following equipment and Accessories.</p> <p style="text-align: center;"><b>a. Floating Unit</b></p> <ol style="list-style-type: none"> <li>1. 1No. of Fully Float with Puff insulated with 2 side covers. Main body Aluminum Channels.</li> <li>2. Control Panel</li> <li>3. Anchoring</li> <li>4. Accessories</li> </ol>	<b>1. Each</b>

True copy

Detail of the fountain is given below:

Floating Unit:

- Attractive 4 section UV stabilized Bt. Grade Fiber glass Reinforced Plastic molded, Polyurethane Insulated Float.
- All major and minor assembly frame of Aluminum / MS with galvanizing on all surface with all stainless steel hardware.
- Typical jet constructed of Brass/Gunmetal and precision machined for top performance for directional adjustment of jet.
- Reliable and efficient Submersible Pump of 2x10 HP.
- Large, clog resistant perforated stainless steel intake screen oversized to reduce frequency of cleaning
- Flow-control valves where required to provide spray height adjustment. Carefully designed mainfolding to promote efficient, smooth water flow to jet.
- Suitable special heavy-duty 3 core 2.5 sqmm flat type copper conducted power cables for submersible pump.

Control Panel:

The fountain Power Control center includes the following in conditions to the standard control box:

- Time clock for pump
- Time clock for lighting circuits
- Star delta starter with Motor main switch, overload relay, connectors on off switch, indicating lamps, Voltmeter, amp. Meter and all other essential accessories
- Ground fault circuit interruption for pump
- Ground fault breakers for light
- All-weather, heavy duty Steel paint finish enclosure with hinged front door, back wall mounting type with provision for incoming & outgoing cable entry.
- Construction of 1nos. of metallic stand to fix panel box.
- All required cable from floater to panel box.

Anchoring:

- Complete Floating unit shall be installed in the lake with 2 anchor lines nylon or equivalent and 2 anchor
- Anchor line should be as per Depth of water.

Accessories:

- All the fountain further comprises of necessary GI pipe C class & fittings ISI mark accessories, gunmetal control valves.

C. Scope of Supply

To be provided by the bidder

- Electric pumps, pipe work and connections.
  - Mounting frames, fittings and brackets for water effects etc.
- Waterproof wiring and control panels.

FOR UNTERPRISES  
Mamata Rani Sahoo  
PROPRIETOR 26.04.2017

Jayant Kumar Das  
Deputy Director 26/11/2017  
Bansikanan Zoological Park

  
**True copy**

- Electrical supply panels with pump starters, switch fuse units, indicator lights, etc.
- Installation of the fountain (electrical and mechanical) on site, training of the department's operator(s) for a period of 1 day at the time of installation and commissioning.
- There needs to be composite control panel for all the floating water features.

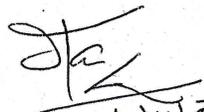
**To be provided by Nandankanan Zoological Park:**

- All civil work towards construction of control room for housing the panels.
  - Electricity connection and customer supply board with meter etc and capacitors, as required. Department will provide the contractor with designated power supply in the control room.
  - The bidder needs to consider cables suitable for the control panel placed at a maximum distance of 100 meter from the fountain.
  - All security arrangements and protection against rodents and vermin, and litter in pool.
  - Any security or other fencing for the materials/equipment at site.
13. TDC/TCS shall be deducted as per Income Tax Act in force.
14. Any difference or disputes arising between the parties shall be subject to the jurisdiction in the court of SDJM, Bhubaneswar in the State of Odisha only and nowhere else.
15. The licensee shall pay the stamp duty chargeable of this document.

IN WITNESS WHERE OF THE parties herein to have subscribed their hands and their seal the day, the month and the year above mentioned.

For UN ENTERPRISES

Mamata Rani School  
Signature of the licensee. 26.04.2017  
PROPRIETOR

  
Signature of the officer in the premises  
for and on behalf of Governor of  
Odisha. Deputy Director  
Nandankanan Zoological Park

Witness.

1.

  
26/4/17

2.

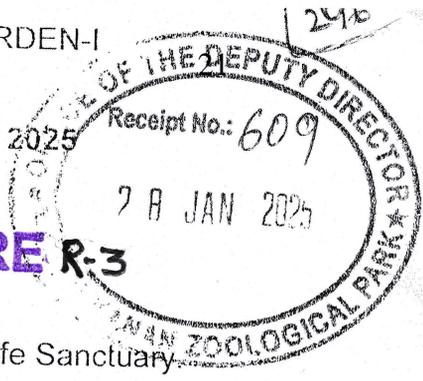
1. N. Behera,  
Dr. Accountant  
O/o D.D NuzP,  
26/04/2017

  
**True copy**



349

OFFICE OF THE RANGE OFFICER: BOTANICAL GARDEN-I  
NANDANKANAN ZOOLOGICAL PARK



Letter No. 76 /Dated, the 22<sup>nd</sup> January, 2025

Handwritten notes: 22/1/25, 22/1/25, 22/1/25

To  
The Tahasildar,  
Barang Tahasil, Cuttack

**ANNEXURE R-3**

Sub  
Action against encroachment within Nandankanan Wildlife Sanctuary.

Sir,

It is to intimate that one Joint Verification was conducted to verify the boundary of Nandankanan Wildlife Sanctuary on 23.09.2024 by Forest Department & Revenue Department together and it has observed the following.

1. The GPS Coordinate of all the pillars as mentioned above were matched with the map of Nandankanan boundary as described in the Gazette Notification S.O. 4444(E) dtd.10.12.2019
2. Orissa Industries Ltd has encroached areas from Pillar No. 4 to Pillar No. 7.
3. Around 44 houses of Bangali sahi area coming within the Nandankanan sanctuary boundary.

In the above said context Orissa Industries Ltd has intimated that the area from Pillar No. 4 to 7 is the lease area issued by Tahasildar, Cuttack vide mutation case No. 618/95.

It is therefore, requested to cancel the lease as it is coming under Nandankanan Wildlife Sanctuary.

With respect to 44 houses of Bangali sahi which is within Nandankanan Wildlife Sanctuary, it is requested to verify whether these houses / village was earlier at the time of declaration of sanctuary. Accordingly further steps for regularizing the settlement or eviction may be taken. The sketch map of the plots is enclosed herewith for reference.

An early action in this matter is solicited.

Yours faithfully,  
*[Signature]*  
Range Officer,  
Botanical garden-I  
Nandankanan Zoological Park

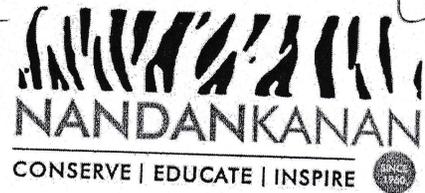
Memo No. 77 dt.22.01.2025

Copy submitted to the Deputy Director, Nandankanan Zoological Park for favour of your kind information & necessary action.

*[Signature]*  
Range Officer,  
Botanical garden-I  
Nandankanan Zoological Park

*[Signature]*  
**True copy**

DEPUTY DIRECTOR,  
NANDANKANAN ZOOLOGICAL PARK  
P.O-BARANG, DIST-KHURDA, PIN-754005  
PHONE/FAX NO-0674-2466075,  
(M) 9437022023  
Email: deputydirector.kanan@gmail.com  
Web: www.nandankanan.org



Letter No. **1435**/3F-642/2025

Dated, Nandankanan the 11<sup>th</sup> March, 2025

To

The Collector & District Magistrate  
Cuttack

Sub:

O.A Case No.109/2024 EZ filed by Smt. Haripriya Patel Vrs- state of Odisha and others.

Ref:

- (1) This office letter No. 4472 dated.29.08.2024.
- (2) Order dated.05.03.2025 of Honorable National Green Tribunal, Eastern Zone Bench, Kolkata.

Sir,

In continuation of the above-cited letter, it is hereby intimated that the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, has issued an order in connection with the O.A. case mentioned in the subject, directing the Director, Nandankanan Biological Park to ascertain the status of encroachment in the Bangali Sahi area.

In this regard, a joint verification was conducted by the Forest Department and the Revenue Department, and the following observations were reported:

1. Odisha Industries Limited has encroached upon area from Pillar No. 04 to Pillar No. 07 of Nandankanan Wildlife Sanctuary.
2. 44nos of houses of Bangali Sahi fall within the Nandankanan Wildlife Sanctuary.

Upon inquiry by Range Officer, State Botanical Garden-I, Odisha Industries Limited stated that the said area was leased to them by the Tahasildar, Cuttack, through Mutation Case No. 618/95. A clarification regarding this lease is required for further action in this regard. Furthermore, it is essential to ascertain whether the presence of 44nos of houses within the Bangali Sahi village area constitute an encroachment that occurred after the declaration of the Wildlife Sanctuary, to enable appropriate action.

In light of the above, you are kindly requested to take necessary steps to instruct the concerned Tahasildar to co-ordinate with the Range Officer, State Botanical Garden-I of State Botanical Garden to facilitate further action in this regard.

Yours faithfully

Deputy Director  
Nandankanan Zoological Park

**True copy**

Memo No. 1436/Dt.11 .03.2025

Copy submitted to the Director, Nandankanan Biological Park for  
favour of kind information & necessary action.

  
Deputy Director  
Nandankanan Zoological Park

Memo No. 1437/Dt.11 .03.2025

Copy forwarded to the Assistant Conservator of Forests, Visitor  
Management for information & necessary action.

  
Deputy Director  
Nandankanan Zoological Park

Memo No. 1438/Dt.11 .03.2025

Copy forwarded to the Range Officer, Security & Maintenance Range for  
information & necessary action.

  
Deputy Director  
Nandankanan Zoological Park

  
**True copy**



ANNEXURE R-5

**OFFICE OF THE TAHASILDAR**  
**BARANG, CUTTACK**

Email: tah.baranga@nic.in, barangatahasil@gmail.com

No. 1980

Dated: 17-04-2025

To  
The Project Chief Coordinator,  
Orissa Industries Ltd.  
Baranga Unit.

Ref:- Letter no 1431 (2)/ 3F- 12 (Vol-II)/2025 dated 11.03.2025  
Sub:- Demarcation and pillar posting of Eco-Sensitive Zone

Sir.

In reference to the subject cited above the demarcation and pillar posting of area from pillar no. 4 to 7 boundary of Nandankanan Wildlife Sanctuary date is fixed to 23.04.2025 at 10 am onwards. Therefore it is intimated to send your concerned officials to the plots in the scheduled date and time with supporting documents.

  
17-04-25  
Tahasildar, Baranga  
Tahasildar Barang  
Cuttack

Memo No. 1981

Date: 17-04-2025

Copy to the Deputy Director, Nandankanan Zoological Park in favour of kind information and necessary action.

  
17-04-25  
Tahasildar, Baranga  
Tahasildar Barang  
Cuttack

  
**True copy**

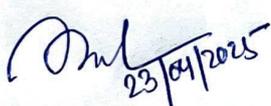
Members present

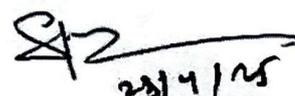
- 01. Sri Tushar Jyoti Ranjan, Tahasildar, Barang
- 02. Dr. Sudipta Kumar Panda, Asst. Conservator of Forests (SBG)
- 03. Sri Khelapriya Sahoo, I/c Range Officer, SBG-I Range
- 04. Sri Bimbadhar Rout, Forest Guard
- 05. RS Sri Deepkiranjan Behera
- 06. Amin Sri Sanatan Dash

As per the notice from the Tahasildar of Barang dtd. 17.04.2025, following a request by the Deputy Director of Nandankanan Zoological Park, a joint verification was conducted to demarcate the boundary of the Nandankanan Wildlife Sanctuary in the disputed area between Pillar No. 2 and Pillar No. 10. Mr. Kamlesh Ojha of Orissa Industries Ltd. was present during the process. The Tahasildar examined the documents provided by Nandankanan and began verification within the jurisdiction of Barang Tahasil. Pillars No. 2, 3, and 4 were found in open areas with no encroachments. However, during the attempt to verify Pillar No. 5, Mr. Ojha and his associates disrupted the proceedings and obstructed the verification team from continuing their work. As a result, the remaining verification could not be completed, and the joint team decided to reschedule the process, which will proceed under police protection.

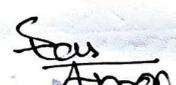
  
 Deputy Range Officer  
 I/C State Botanical Garden-I

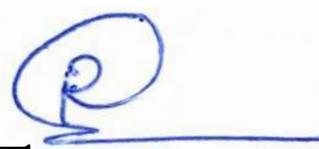
  
 23/4/25  
 Tahasildar Barang  
 Cuttack

  
 23/04/2025  
 Revenue Supervisor  
 Barang Tahasil

  
 23/4/25  
 Asst. Conservator of Forests  
 State Botanical Garden

Bimbadhar Rout  
 23.04.25  
 F.G  
 S.B.G-II

  
 Amin  
 Baranga Tah

  
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JOINT VERIFICATION REPORT

One joint verification was conducted on 02.06.2025 at 9.00 AM to verify the boundary pillars from pillar No. 4 to pillar No. 9 of Nandankanan Wildlife Sanctuary. The joint verification was attended by

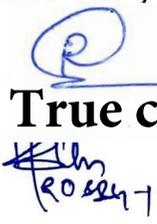
01. Sri Tushar Jyotirajan, Tahasildar, Barang Tahasil
02. Sri Siddarth Gourab Parida, Addl. Tahasildar, Bhubaneswar
03. Miss Khirabdhi Pradhan, Asst. Conservator of Forests (SBG)
04. Smt. Minakshi Biswal, Range Officer, State Botanical Garden.
05. Sri Khelapriya Sahu, Range Officer, State Botanical Garden.
06. Sri Diptirajan Behera, Supervisor, Barang
07. Sri Niranjan Behera, Revenue Inspector, Barang
08. Sri Abhijit Routray, Revenue Inspector, Darutheng
09. Sri Bimbadhar Rout, Forest Guard

Findings of the joint verification are as follows-

(i) An area of 3.723 acres located along the North-East boundary of Nandankanan Wildlife Sanctuary between Pillar No. 4 to 7, as per the sanctuary map which comes under Plot No. 79. In revenue settlement record in 1990-91, it comes under Khata No. 243, Plot No. 79 total area 14.15 Acre, Kisam "Gochar". Out of this land, an area of 2.577 Acre comes within 11.39 Acre area of land mutated in favour of Orissa Industries Ltd vide Mutation Case No. 618/95 dtd.15.05.1996. Currently an area of 2.577 Acre is occupied by Orissa Industries Ltd where a boundary wall has been erected and banana cultivation is being carried out within the premises which is claimed by industries as his own area.

(ii) The sanctuary boundary between Pillar No. 7 and Pillar No. 9 was verified with reference to the sanctuary map and relevant revenue records. It was found that approximately 0.702 acres of the Sanctuary have been occupied by residents of adjoining the Bangali Sahi settlement which is very old settlement. As per the revenue records, this area falls under Plot Nos. 11 (Part), 12 (Part), and 13 (Part) of Khata No. 526 situated within Jujhagarh mouza under Bhubaneswar Tahasil, classified as "Anabadi" with the land type noted as "Puratana Patita." Although these plots fall within the sanctuary limits as per the official sanctuary map, the corresponding corrections have not yet been reflected in the revenue records. To determine whether this

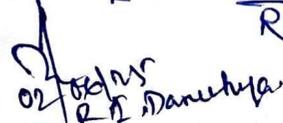
  
02.06.25

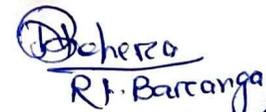
  
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02.06.25

occupation constitutes encroachment, it is essential to verify if the occupation existed prior to the official notification of the sanctuary.

- Encl- a) Trace map of Dadhapatna mouza showing the occupied area of Orissa Industries Ltd.
- b) Trace map of Jujhagarh mouza showing the settlement of Bangali sahi villagers, Jujhagarh mouza.
- c) Map showing findings of joint verification on dt.02.06.2025.

  
 21/6/25  
 Tahasildar, Barang Tahasil  
 Cuttack

  
 02.06.25  
 Addl. Tahasildar, Bhubaneswar

  
 Asst. Conservator of Forests  
 State Botanical Garden  
 of Forests (SBG)  
  
 02.06.25  
 Range Officer, State Botanical Garden,  
 I/C State Botanical Garden-I

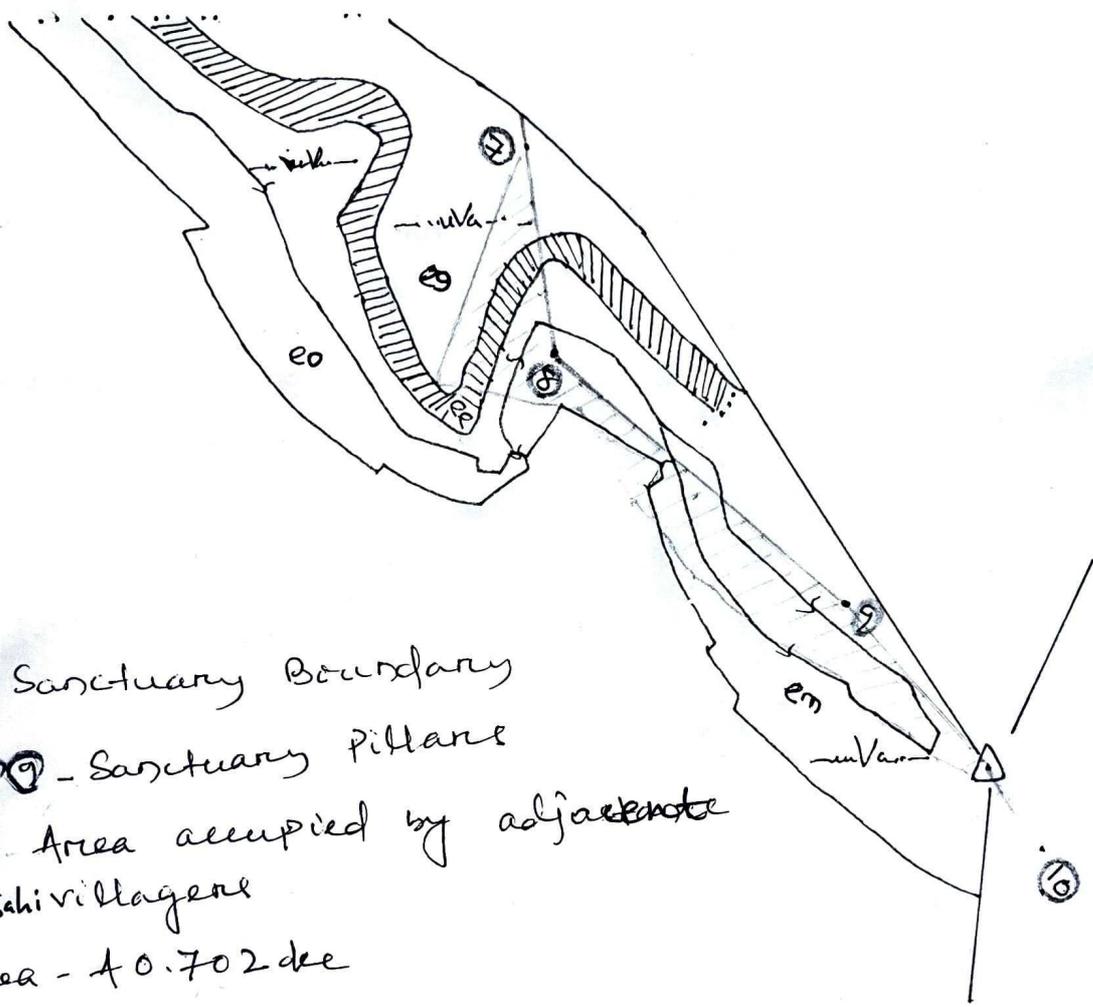
  
 02.6.2025  
 Range Officer, State Botanical Garden  
 State Botanical Garden-II  
  
 02/06/25  
 Revenue Supervisor  
 Barang Tahasil

  
 Revenue Inspector, Barang  
 Barang Circle  
 Bimbardhan Raut  
 Forest Guard  
 State Botanical Garden

  
 02/06/2025  
 Revenue Inspector, Darutheng  
 Daruthenga

  
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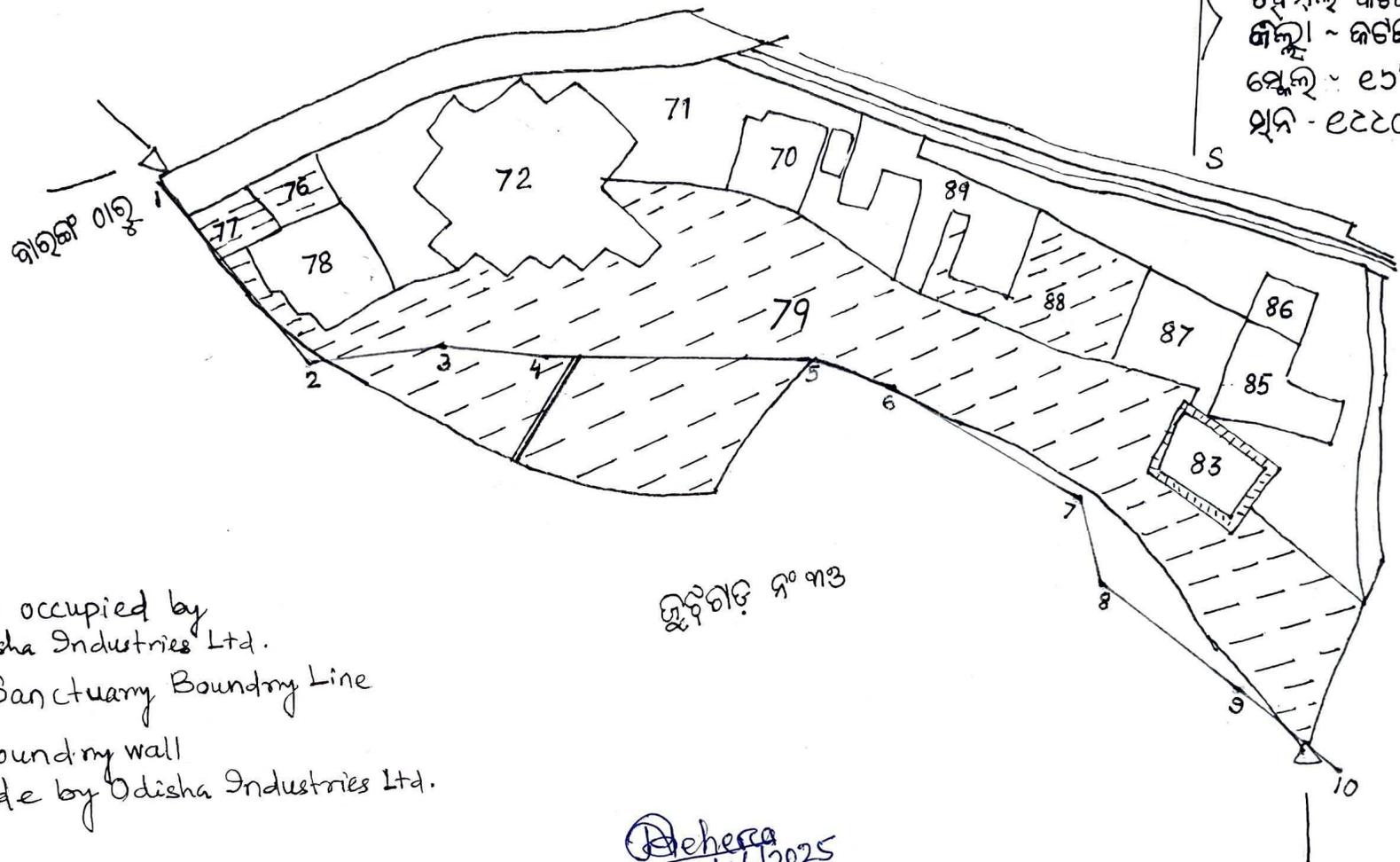
- Sanctuary Boundary  
 ⊙ ⊙ ⊙ - Sanctuary Pillars  
 ▨ - Area occupied by adjacent  
 Bangalishahi villagers  
 Area - 40.702 dec

  
 12.06.25

02/06/2025  
 (R.I. Darumangi)

  
**True copy**

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ସ୍ତମ୍ଭ - ୧୨୨୦-୧୧



-  Area occupied by Odisha Industries Ltd.
-  Sanctuary Boundary Line
-  Boundary wall made by Odisha Industries Ltd.

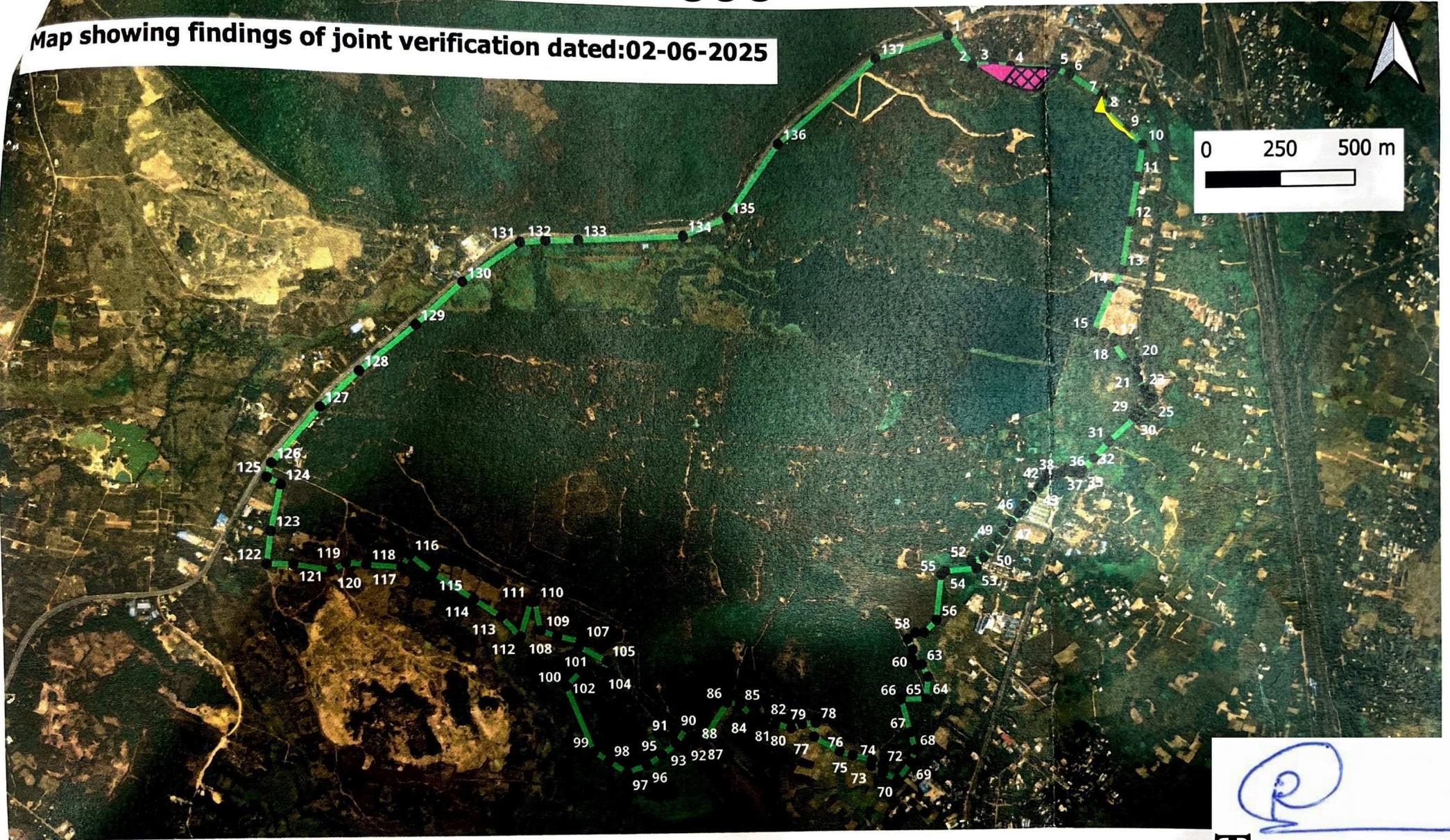
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*Dehera*  
02/06/2025  
P. J. Baranga  
Revenue Inspector  
Barang Circle

*Kay*  
02/06/25  
Tahasildar. Barang

  
**True copy**

Map showing findings of joint verification dated:02-06-2025



-  Area occupied by Odisha Industrial Ltd. (2.577 Acre)
-  Sanctuary area recorded as "Gochar land" in the revenue record (3.723 Acre)
-  Area occupied by People of Bangali sahi settlements at Jujhagada Mouza (0.702 Acre)
-  NKZP boundary pillars
-  NKZP WLS boundary

*[Handwritten signature]*  
02/06/2025  
R.S.

02.06.2025  
R.O. Baranga-II  
D.R.O.

*[Handwritten signature]*  
R.O. Baranga

Ref. 504  
21/6/25  
02/06/2025  
R.O. Danuhsega

*[Handwritten signature]*  
21/6/25  
Rambhadr Rai  
FG

*[Handwritten signature]*  
**True copy**

# 359

through email dt. 09.06.25

OFFICE OF THE DEPUTY DIRECTOR,  
NANDANKANAN ZOOLOGICAL PARK  
P.O-BARANG, DIST-KHURDA, PIN-754005  
PHONE NO: 9437022023  
Email: deputydirector.kanan@gmail.com  
Web: www.nandankanan.org



## Annexure R-8

No. 3021 /3F/2024

Dated, N. Kanan the 9<sup>th</sup> June, 2025

To

The Collector & District magistrate.  
Cuttack.

Sub: NGT Case No. 109/2025- Follow up of joint verification regarding.

Ref: This Office Memo No. 1435 dated 11.03.2025.

Sir,

This is to inform you that a joint verification was conducted on 02.06.2025 involving representatives from Bhubaneswar and Barang Tahasils to verify the boundaries of Nandankanan Wildlife Sanctuary to verify suspected encroachments as communicated vide Ref(2). A copy of the joint verification report is enclosed herewith for your reference.

"An area of 3.723 acres located along the North-East boundary of Nandankanan Wildlife Sanctuary between Pillar No. 4 to 7, as per the sanctuary map which comes under Plot No. 79. In revenue settlement record in 1990-91, it comes under Khata No. 243, Plot No. 79 total area 14.15 Acre, Kisam "Gochar". Out of this land, an area of 2.577 Acre comes within 11.39 Acre area of land mutated in favour of Orissa Industries Ltd vide Mutation Case No. 618/95 dtd.15.05.1996. Currently an area of 2.577 Acre is occupied by Orissa Industries Ltd where a boundary wall has been erected and banana cultivation is being carried out within the premises which is claimed by industries as his own area".

From the aforementioned finding of the joint verification, it has been ascertained that a part of the land under Khata No. 243, Plot No. 79 of Mouza-Dadhapatna, Barang Tahasil, was included within the notified boundaries of the sanctuary as per the official notification vide S.R.O. No. 935/79. However, the corresponding changes have not yet been reflected in the revenue records. Additionally, 2.577 acres of this plot were mutated in favour of Orissa Industries Ltd. in 1996, which requires cancellation, since the mutation is effected after declaration of the Sanctaury.

In view of the above, you are requested to issue instructions to concerned authorities:

- (i) To carry out necessary corrections in the revenue records in accordance with the official sanctuary notification
- (ii) The mutation of land in favour of Orissa Industries Limited as mentioned above need to be cancelled.

Subsequent follow-up actions at this end will depend upon the outcome of the above steps. Therefore, your early response and necessary action in the matter are earnestly solicited.

It is also to intimate that the findings of the joint verification will be communicated to the Hon'ble National Green Tribunal as part of the affidavit filed in compliance with the directions issued in the aforementioned case.

Yours faithfully,

Deputy Director,  
Nandankanan Zoological Park

  
**True copy**

Memo No. 3022 /dt.09.06.2025

Copy submitted to the Director, Nandankanan Biological Park, Bhubaneswar for favour of kind information and necessary action.

  
Deputy Director,  
Nandankanan Zoological Park

Memo No. 3023 /dt.09.06.2025

Copy forwarded to the Tahasildar, Bhubaneswar for information and necessary action.

  
Deputy Director,  
Nandankanan Zoological Park

Memo No. 3024 /dt.09.06.2025

Copy forwarded to the Assistant Conservator of Forests (State Botanical Garden) Nandankanan Zoological Park for information and necessary action.

  
Deputy Director,  
Nandankanan Zoological Park

Memo No. 3025 /dt.09.06.2025

Copy forwarded to the Range Officer, State Botanical Garden-I / Range Officer, State Botanical Garden-II for information and necessary action.

  
Deputy Director,  
Nandankanan Zoological Park

  
**True copy**



No. 3026 /3F/2024  
Dated, N. Kanan the 9<sup>th</sup> June, 2025

Annexure R-9

To  
The Collector & District Magistrate.  
Khurdha

Sub: Follow-up on Joint Verification – Compliance with Directions of the Hon'ble National Green Tribunal in Original Application No. 109 of 2024/EZ

Ref: This Office Memo No. 1435 dated 11.03.2025.

Sir,

This is to inform you that a joint verification was conducted on 02.06.2025 involving representatives from Bhubaneswar and Barang Tahasils to verify the boundaries of Nandankanan Wildlife Sanctuary to verify suspected encroachments as communicated vide Ref(2). A copy of the joint verification report is enclosed herewith for your reference.

One of the key findings of the joint verification, related to Bhubaneswar Tahasil, is as follows:

"0.702 acres of the Sanctuary have been occupied by residents of adjoining the Bangali Sahi settlement which is very old settlement. As per the revenue records, this area falls under Plot Nos. 11 (Part), 12 (Part), and 13 (Part) of Khata No. 526 situated within Jujhagarh mouza under Bhubaneswar Tahasil, classified as "Anabadi" with the land type noted as "Puratana Patita." Although these plots fall within the sanctuary limits as per the official sanctuary map, the corresponding corrections have not yet been reflected in the revenue records. To determine whether this occupation constitutes encroachment, it is essential to verify if the occupation existed prior to the official notification of the sanctuary".

In view of the above, you are requested to issue instructions to concerned authorities:

1. To carry out necessary corrections in the revenue records in accordance with the official sanctuary notification.
2. To verify whether the occupation over 0.702 acres by residents of Bangali Sahi within Jujhagarh Mouza, Daruthenga RI Circle, existed prior to the notification of the sanctuary.

Subsequent follow-up actions at this end will depend upon the outcome of the above steps. Therefore, your early response and necessary action in the matter are earnestly solicited.

It is also to intimate that the findings of the joint verification will be communicated to the Hon'ble National Green Tribunal as part of the affidavit filed in compliance with the directions issued in the aforementioned case.

Encl: As stated

**True copy**

Yours faithfully,  
  
Deputy Director,  
Nandankanan Zoological Park

Memo No. 3027 /dt.09.06.2025

Copy submitted to the Director, Nandankanan Biological Park, Bhubaneswar for favour of kind information and necessary action.

  
Deputy Director,  
Nandankanan Zoological Park

Memo No. 3028 /dt.09.06.2025

Copy forwarded to the Tahasildar, Bhubaneswar information and necessary action.

  
Deputy Director,  
Nandankanan Zoological Park

Memo No. 3029 /dt.09.06.2025

Copy forwarded to the Assistant Conservator of Forests (State Botanical Garden) Nandankanan Zoological Park for information and necessary action.

  
Deputy Director,  
Nandankanan Zoological Park

Memo No. 3030 /dt.09.06.2025

Copy forwarded to the Range Officer, State Botanical Garden-I / Range Officer, State Botanical Garden-II for information and necessary action.

  
Deputy Director,  
Nandankanan Zoological Park

  
**True copy**



Office of Raman Yadav <officeoframanyadav@gmail.com>

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**Service of Additional Affidavit filed by R4 in the OA No. 109/2024/EZ titled Hari Priya Patel vs State of Odisha & Ors.**

1 message

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**Office of Raman Yadav** <officeoframanyadav@gmail.com>

Thu, Jun 19, 2025 at 11:00 AM

To: Haripriya Patel <haripriyapatel@gmail.com>

Cc: assistantdirector.nzp@gmail.com, ddnandankanan@gmail.com, DEPUTY DIRECTOR NANDANKANAN <deputydirector.kanan@gmail.com>, "Dr. Rudra Prasad Rath" <rudravas@gmail.com>, dfokhordha@gmail.com

Dear All,

This is to inform you that the Additional Affidavit on behalf of Respondent No.4 in the captioned matter has been filed before the National Green Tribunal, Kolkata.

A copy of the same is being attached herewith for your reference.

This email serves as an advance service.



Additional Affidavit Respondent-4.pdf

Office of Raman Yadav  
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